

SUBORDINATE COURTS

CASES INSTITUTED AND DISPOSED IN THE IV QUARTERLY ENDING JUNE, 2022.

STRENGTH OF JUDGES

| Name of the State /UT | Quarter | Cases brought from the previous Year (Nos.) (Civil/Criminal) | | | Freshly instituted cases (Nos.) (Civil/Criminal) | | | Disposed of cases (Nos.) (Civil/Criminal) | | | Pending cases at the end of the Quarter (Nos.) | | | Total Sanctioned Strength (I,II,III & IV) | Total Working Strength (I,II,III & IV) | Vacancy |
|-----------------------|-----------|--|------|---------------|--|------|---------------|---|------|---------------|--|------|---------------|---|--|---------|
| | | Civil | CrI. | (Civil+ CrI.) | Civil | CrI. | (Civil+ CrI.) | Civil | CrI. | (Civil+ CrI.) | Civil | CrI. | (Civil+ CrI.) | | | |
| Sikkim | II | 484 | 1118 | 1602 | 216 | 299 | 515 | 162 | 306 | 468 | 538 | 1111 | 1649 | II-28 | 21 | 07 |

Manoj
2/7/2022